

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: VACATIONS – Summer Vacation Permission 2015 – Permission for 13 days to the District and Sessions Judges during the Summer Vacation 2015 – **GRANTED.**

ORDER ROC.NO. 2502/2015-B.SPL., Dt.28.04.2015.

The High Court is pleased to accord permission for thirteen (13) days during Summer Vacation, 2015 to the District and Sessions Judges mentioned in Column No.2 during the periods mentioned in Column No.3 by placing the officers mentioned in Column No.4 as incharge.

SL NO	NAME AND DESIGNATION OF THE OFFICER Sarvasri	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
1	2	3		4
ADILABAD DISTRICT				
1.	G. Gopala Krishna Murthy Prl. District and Sessions Judge, Adilabad	From 04-05-2015 To 16-05-2015		I Addl. District and Sessions Judge, Adilabad
2.	Smt. Suneetha Kunchala, I Addl. District and Sessions Judge, Adilabad		From 17-05-2015 To 29-05-2015	Special Judge for Trial of Cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Adilabad.
3.	Smt. Aruna Sarika, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad		From 17-05-2015 To 29-05-2015	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Adilabad.
4.	N. Raj Kumar, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Adilabad.	From 04-05-2015 To 16-05-2015		Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.
ANANTAPUR DISTRICT				
5.	P. Subramanya Kumar, I Addl. District and Sessions Judge, Anantapur.	From 04-05-2015 To 16-05-2015		Special Judge for Trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Anantapur.
6.	D. Ramulu, II Addl. District and Sessions Judge, Hindupur, Ananatpur District	From 04-05-2015 To 16-05-2015		Special Judge for Trial of Cases under SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Anantapur.
7.	C. Sumalatha Chairman, Industrial Tribunal-cum-Presiding Officer, Labour Court, Anantapur.		From 17.05.2015 To 29.05.2015	I Addl. District and Sessions Judge, Anantapur.
8.	Y. Vijaya Kumar, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Anantapur.		From 17.05.2015 To 29.05.2015	I Addl. District and Sessions Judge, Anantapur.

9.	Smt. B. Sunitha III Addl. District and Sessions Judge (FTC), Anantapur.		From 17.05.2015 To 29.05.2015	I Addl. District and Sessions Judge, Anantapur.
10.	K. Venkata Ramana Reddy, VI Addl. District and Sessions Judge (FTC), Anantapur at Gooty.	From 04-05-2015 To 16-05-2015		III Addl. District and Sessions Judge (FTC), Anantapur.
CHITTOOR DISTRICT				
11.	K.V. Vijaya Kumar, I Addl. District and Sessions Judge, Chittoor	From 04-05-2015 To 16-05-2015		VIII Addl. District and Sessions Judge, Chittoor
12.	Dr.S.S.S. Jaya Raju, II Addl. District and Sessions Judge, Madanapalle		From 17-05-2015 To 29-05-2015	I Addl. District and Sessions Judge, Chittoor
13.	B. Ravindra Babu III Addl. District and Sessions Judge, Tirupati		From 17-05-2015 To 29-05-2015	X Addl. District and Sessions Judge, Tirupati
14.	H. Chandra Sekhar, Judge, Family Court- cum-V Addl. District and Sessions Judge, Tirupati	From 04-05-2015 To 16-05-2015		III Addl. District and Sessions Judge, Tirupati
15.	S. Sasidhar Reddy, X Addl. District and Sessions Judge, Tirupati.	From 04-05-2015 To 16-05-2015		III Addl. District and Sessions Judge, Tirupati
16.	M. Srikantha Chary, VIII Addl. District and Sessions Judge, Chittoor		From 17-05-2015 To 29-05-2015	I Addl. District and Sessions Judge, Chittoor
EAST GODAVARI DISTRICT				
17.	Ms. B.S. Bhanumathi, Prl. District and Sessions Judge, East Godavari at Rajahmundry.	From 04-05-2015 To 16-05-2015		I Addl. District and Sessions Judge, East Godavari at Rajahmundry
18.	Smt. K. Syamala Devi, I Addl. District and Sessions Judge, East Godavari at Rajahmundry.		From 17-05-2015 To 29-05-2015	Judge, Family Court- cum-IX Addl. District and Sessions Judge, Rajahmundry
19.	C. Lakshminarayana, II Addl. District and Sessions Judge, Amalapuram, East Godavari District.		From 17-05-2015 To 29-05-2015	III Addl. District and Sessions Judge, Kakinada, East Godavari District.
20.	N. Tukaramji, III Addl. District and Sessions Judge, Kakinada.	From 04-05-2015 To 16-05-2015		IV Addl. District and Sessions Judge, Kakinada, East Godavari District.
21.	Smt. J. Srilakshmi, Chairman, LRAT-cum- IV Addl. District and Sessions Judge, Kakinada.		From 17-05-2015 To 29-05-2015	III Addl. District and Sessions Judge, Kakinada, East Godavari District.

22.	A. Vara Prasada Rao, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- X Addl. District and Sessions Judge , Rajahmundry.		From 17-05-2015 To 29-05-2015	Judge, Family Court- cum-IX Addl. District and Sessions Judge, Rajahmundry
23.	C. Purushotham Kumar, Judge, Family Court- cum- IX Addl. District and Sessions Judge, East Godavari at Rajahmundry.	From 04-05-2015 To 16-05-2015		Special Judge for trial of cases under SCs & STs (POA) Act-cum-X Addl. District and Sessions Judge, Rajahmundry.
24.	Ch. Balagandhara Tilak Roy, V Addl. District and Sessions Judge, Rajahmundry.		From 17-05-2015 To 29-05-2015	Judge, Family Court- cum-IX Addl. District and Sessions Judge, Rajahmundry
25.	Y. Ganapathi Rao, VI Addl. District and Sessions Judge, Kakinada.	From 04-05-2015 To 16-05-2015		IV Addl. District and Sessions Judge, Kakinada, East Godavari District.
GUNTUR DISTRICT				
26.	S.M. Rafee, Prl. District and Sessions Judge, Guntur.		From 17-05-2015 To 29-05-2015	II Addl. District and Sessions Judge, Guntur
27.	V. Nageswara Rao, II Addl. District and Sessions Judge, Guntur.	From 04-05-2015 To 16-05-2015		IV Addl. District and Sessions Judge, Guntur
28.	Moulana Junaid Ahmed, III Addl. District and Sessions Judge, Guntur.	From 04-05-2015 To 16-05-2015		IV Addl. District and Sessions Judge, Guntur
29.	G. Srinivas Special Judge for Trial of cases under SCs & STs (POA) Act-cum- IV Addl. District and Sessions Judge, Guntur		From 17-05-2015 To 29-05-2015	Judge, Family Court, Guntur.
30.	Virupaksha Dattatreya gowda, Judge, Family Court- cum-XII Addl. District and Sessions Judge, Guntur	From 04-05-2015 To 16-05-2015		IV Addl. District and Sessions Judge, Guntur
31.	B. Syam Sunder, XIII Addl. District and Sessions Judge Narsaraopet		From 17-05-2015 To 29-05-2015	X Addl. District and Sessions Judge (FTC), Gurazala, Guntur District.
32.	N. Raja Prasad Baba, X Addl. District and Sessions Judge, Guntur at Gurazala.	From 04-05-2015 To 16-05-2015		XIII Addl. District and Sessions Judge, Narsaraopet, Guntur District
33.	M. Vengaiah, XI Addl. District and Sessions Judge, Guntur at Tenali		From 17-05-2015 To 29-05-2015	III Addl. District and Sessions Judge, Guntur

**HYDERABAD DISTRICT
CITY CIVIL COURT**

34.	D. Vishnu Prasada Reddy, I Addl. Chief Judge, City Civil Court, Secunderabad.		From 17-05-2015 To 29-05-2015	XXVII Addl. Chief Judge, City Civil Court, Secunderabad
35.	Y. Aravinda Reddy, II Addl. Chief Judge, City Civil Court, Hyderabad	From 04-05-2015 To 16-05-2015		III Addl. Chief Judge, City Civil Court, Hyderabad
36.	D. Tirumala Rao, III Addl. Chief Judge, City Civil Court, Hyderabad		From 17-05-2015 To 29-05-2015	II Addl. Chief Judge, City Civil Court, Hyderabad
37.	Ch. K. Bhupathi, Prl. Special Judge for SPE and ACB Cases- cum-IV Addl. Chief Judge, City Civil Court, Hyderabad		From 17-05-2015 To 29-05-2015	I Addl. Special Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad
38.	N. Victor Immanuel I Addl. Special Judge for SPE & ACB Cases- cum-V Addl. Chief Judge, City Civil Court, Hyderabad.	From 04-05-2015 To 16-05-2015		Prl. Special Judge for SPE and ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad.
39.	R. Pundareeka- kashudu, Judge, Addl. Family Court, City Civil Court, Hyderabad.	From 04-05-2015 To 16-05-2015		XIII Addl. Chief Judge (FTC), City Civil Court, Hyderabad.
40.	Ch. Vijaya Mohan, Judge, Family Court- cum- Addl. Chief Judge, City Civil Court, Secunderabad.		From 17-05-2015 To 29-05-2015	XXVII Addl. Chief Judge, City Civil Court, Secunderabad
41.	D. Chiranjeevulu, X Addl. Chief Judge, City Civil Court, Hyderabad		From 17-05-2015 To 29-05-2015	XI Addl. Chief Judge, City Civil Court, Hyderabad.
42.	Smt. G.V. N. Bharatha Laxmi, XI Addl. Chief Judge, City Civil Court, Hyderabad.	From 04-05-2015 To 16-05-2015		X Addl. Chief Judge, City Civil Court, Hyderabad.
43.	K. Sanga Reddy, XXVII Addl. Chief Judge, City Civil Court, Secunderabad	From 04-05-2015 To 16-05-2015		Judge, Family Court, Secunderabad.
44.	N. Jayaraj, XXIV Addl. Chief Judge, City Civil Court, Hyderabad.	From 04-05-2015 To 16-05-2015		Prl. Special Judge for SPE & ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad.
45.	Sambasiva Rao Naidu, XXV Addl. Chief Judge, City Civil Court, Hyderabad.	Earned Leave from 04-05-2015 to 30-05-2015 with prefixing and suffixing public holidays		
46.	K.B. Gangeyudu, XIII Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.		From 17-05-2015 To 29-05-2015	XI Addl. Chief Judge, City Civil Court, Hyderabad.

47.	Smt. G. Bhuvaneshwari Raju, XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad. (Adhoc DJ)	In continuation of Maternity leave she was applied Extraordinary leave on loss pay from 01-04-2015 to 05-06-2015		
HYDERABAD METROPOLITAN SESSIONS JUDGES				
48.	Smt. T. Rajani Metropolitan Sessions Judge, Hyderabad		From 17-05-2015 To 29-05-2015	IV Addl. Metropolitan Sessions Judge, Hyderabad
49.	G. Lakshmi pathy, I Addl. Metropolitan Sessions Judge, Hyderabad		From 17-05-2015 To 29-05-2015	IV Addl. Metropolitan Sessions Judge, Hyderabad
50.	K. Raj Kumar, Spl. Judge for trial of Offences under Essential Commodities Act-cum-III Addl. Metropolitan Sessions Judge, Hyderabad	From 04-05-2015 To 16-05-2015		Special Judge for trial of cases under Economic Offence- cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad.
51.	Dr. V. Radha Krishna Krupa Sagar, IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.	From 04-05-2015 To 16-05-2015		Addl. Metropolitan Sessions Judge for trial of communal offences-cum-VII Addl. Metropolitan Sessions Judge, Hyderabad.
52.	C.S.S.V. Durga Prasad, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- VI Addl. Metropolitan Sessions Judge, Secunderabad.	From 04-05-2015 To 16-05-2015		I Addl. Metropolitan Sessions Judge, Hyderabad.
53.	B. Sai Kalyan Chakravarthi, Addl. Sessions Judge for trial of Communal Offence-cum-VII Addl. M.S.J., Hyderabad- cum-XXI Addl. Chief Judge, City Civil Court, Hyderabad.		From 17-05-2015 To 29-05-2015	IV Addl. Metropolitan Sessions Judge, Hyderabad
54.	M. Laxman, Spl. Judge for Economic Offences- cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad - cum-XXI Addl. Chief Judge, City Civil Court, Hyderabad.		From 17.05.2015 To 29.05.2015	Special Judge for trial of cases under Essential Commodities Act- cum-III Addl. Metropolitan Sessions Judge, Hyderabad.
HYDERABAD CITY SMALL CAUSES COURT				
55.	Ms. J. Uma Devi, Chief Judge, City Small Causes Court, Hyderabad		From 17.05.2015 To 29.05.2015	Y. Aravinda Reddy II Addl. Chief Judge, FAC Chief Judge, City Civil Court, Hyderabad.
HYDERABAD TRIBUNALS, LABOUR COURTS AND CBI COURTS				
56.	Smt. P. Sree Sudha, Chairman, Sales Tax & Vat Appellate Tribunal, Hyderabad.		From 17-05-2015 To 29-05-2015	Spl. Judge for trial of Offences under Essential Commodities Act- cum-III Addl. Metropolitan Sessions Judge, Hyderabad

57.	V. Ravi Kumar, Presiding Officer, Labour Court – II, Hyderabad.		From 17-05-2015 To 29-05-2015	IV Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVIII Addl. Chief Judge, City Civil Court, Hyderabad.
58.	N. Balayogi, Prl. Special Judge for CBI Cases, Hyderabad.		From 17-05-2015 To 29-05-2015	III Addl. Special Judge for CBI Cases, Hyderabad
59.	M.V. Ramana Naidu, III Addl. Special Judge for CBI Cases, Hyderabad.	From 04-05-2015 To 16-05-2015		Prl. Special Judge for CBI Cases, Hyderabad
KADAPA DISTRICT				
60.	N. Raghava Rao, Prl. District and Sessions Judge, Kadapa		From 17-05-2015 To 29-05-2015	Special Judge for trial of cases under SCs & STs (POA) Act-cum-IV Addl. District Judge, Kadapa
61.	S.V. Chalapathi, I Addl. District and Sessions Judge, Kadapa.		From 17-05-2015 To 29-05-2015	Special Judge for trial of cases under SCs & STs (POA) Act-cum-IV Addl. District Judge, Kadapa
62.	Shaik Inthiaz Ahamed, Special Judge for trial of cases under SCs & STs (POA) Act-cum-IV Addl. District Judge, Kadapa	From 04-05-2015 To 16-05-2015		I Addl. District and Sessions Judge, Kadapa.
63.	G. Mohan Kumar, V Addl. District and Sessions Judge, Kadapa at Rayachoti.	From 04-05-2015 To 16-05-2015		I Addl. District and Sessions Judge, Kadapa.
KARIMNAGAR DISTRICT				
64.	B. Nagamaruthi Sarma, Prl. District and Sessions Judge, Karimnagar		From 17-05-2015 To 29-05-2015	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Karimnagar.
65.	B. Suresh, I Addl. District and Sessions Judge, Karimnagar.	From 04-05-2015 To 16-05-2015		Prl. District and Sessions Judge, Karimnagar
66.	D. Shaam Mohan Rao, II Addl. District and Sessions Judge, Jagtial.		From 17-05-2015 To 29-05-2015	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Karimnagar.
67.	Smt. K. Sujana, Chairman, LRAT-cum- III Addl. District and Sessions Judge, Karimnagar.		From 17-05-2015 To 29-05-2015	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Karimnagar.

68.	G. Venkata Krishnaiah, Chairman, Industrial Tribunal-cum-Presiding officer, Labour Court, Godavarikhani.	From 04-05-2015 To 16-05-2015		Prl. District and Sessions Judge, Karimnagar
69.	G. Venkata Krishnam Raju, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Karimnagar.		From 17-05-2015 To 29-05-2015	Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Karimnagar.
70.	D. Vasudeva Rao, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge, Karimnagar.	From 04-05-2015 To 16-05-2015		III Addl. District and Sessions Judge, Karimnagar
KHAMMAM DISTRICT				
71.	I. Ramesh, Prl. District and Sessions Judge, Khammam.		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.
72.	Syed Lateef-ur-Rahman, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.	From 04-05-2015 To 16-05-2015		Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VII ADJ, Khammam.
73.	M. Venkata Rama Rao, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VII ADJ, Khammam.		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.
74.	G. Sardar Mohan Rao, V Addl. District and Sessions Judge, Kothagudem, Khammam District.	From 04-05-2015 To 16-05-2015		Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VII ADJ, Khammam.
KRISHNA DISTRICT				
75.	Smt. G. Swarnalatha, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- X Addl. District and Sessions Judge, Machilipatnam.	From 04-05-2015 To 16-05-2015		XIV Addl. District and Sessions Judge, Vijayawada
76.	R. Murali, MSJ-cum-II Addl. District and Sessions Judge, Vijayawada.		From 17-05-2015 To 29-05-2015	XII Addl. District and Sessions Judge, Vijayawada
77.	A. Giridhar, Special Judge for SPE and ACB Cases-cum-III Addl. District and Sessions Judge-cum-Addl. MSJ, Vijayawada. Krishan District		From 17-05-2015 To 29-05-2015	XII Addl. District and Sessions Judge, Vijayawada
78.	U. Satya Rao, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada.		From 17-05-2015 To 29-05-2015	XII Addl. District and Sessions Judge, Vijayawada

79.	Smt. V. B. Nirmala Geethamba, Judge, Mahila Court-cum-V Addl. District and Sessions Judge, Vijayawada.	From 04-05-2015 To 16-05-2015		III Addl. District and Sessions Judge, Vijayawada
80.	C.B. Satyanarayana, XIV Addl. District and Sessions Judge, Vijayawada,		From 17-05-2015 To 29-05-2015	XII Addl. District and Sessions Judge, Vijayawada
81.	V. Srirama Chandra Murthy, Chairman, Co-operative Tribunal, Vijayawada.	From 04-05-2015 To 16-05-2015		XIV Addl. District and Sessions Judge, Vijayawada,
82.	Erugula Bhima Rao, VII Addl. District and Sessions Judge, Vijayawada.	From 04-05-2015 To 16-05-2015		III Addl. District and Sessions Judge-cum-Metropolitan Sessions Judge (ACB Court), Vijayawada.
83.	Kum. C. Yamini, VIII Addl. District and Sessions Judge, Vijayawada.		From 17-05-2015 To 29-05-2015	VII Addl. District and Sessions Judge, Vijayawada.
84.	Y.V.S.G.B. Partha Saradhi, XII Addl. District and Sessions Judge, Vijayawada.	From 04-05-2015 To 16-05-2015		III Addl. District and Sessions Judge-cum-Metropolitan Sessions Judge (ACB Court), Vijayawada.
85.	P. Muralimohan Reddy, XIII Addl. District and Sessions Judge (FTC), Vijayawada,	From 04-05-2015 To 16-05-2015		III Addl. District and Sessions Judge-cum-Metropolitan Sessions Judge (ACB Court), Vijayawada.
86.	G. Rama Krishna, XVI Addl. District and Sessions Judge, Nandigama, Krishna District.		From 17-05-2015 To 29-05-2015	XIII Addl. District and Sessions Judge (FTC), Vijayawada.
KURNOOL DISTRICT				
87.	G.V. Subrahmanyam, II Addl. DJ, Kurnool at Adoni.	From 04-05-2015 To 16-05-2015		III Addl. District and Sessions Judge, Kurnool at Nandyal
88.	Smt. M.G. Priyadarshini, III Addl. District and Sessions Judge, Nandyal.		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.
89.	Smt. S. Premavathi, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool.	From 04-05-2015 To 16-05-2015		Special Judge for trial of cases under SCs & STs (POA) Act-cum-VI Addl. District and Sessions Judge, Kurnool.
90.	Smt. P. Venkata Jyothirmai, Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VI Addl. District and Sessions Judge, Kurnool.		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Kurnool

MAHABUBNAGAR DISTRICT				
91.	B. Sivanagi Reddy, Prl. District and Sessions Judge, Mahabubnagar		From 17-05-2015 To 29-05-2015	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
92.	P. Prabhakar, Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Mahabubnagar.	From 04-05-2015 To 16-05-2015		Judge, Family Court-cum- VIII Addl. District and Sessions Judge, Mahabubnagar.
93.	P. Sudhakar, Judge, Family Court- cum- VIII Addl. District and Sessions Judge, Mahabubnagar.		From 17-05-2015 To 29-05-2015	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
94.	P. Vijender, IX Addl. District and Sessions Judge, Wanaparthi	From 04-05-2015 To 16-05-2015		Judge, Family Court-cum- VIII Addl. District and Sessions Judge, Mahabubnagar.
MEDAK DISTRICT				
95.	Dr. G. Radha Rani, I Addl. District and Sessions Judge, Medak at Sangareddy	From 04-05-2015 To 16-05-2015		Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge Judge, Medak at Sangareddy
96.	Smt. A. Bharathi, Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge Judge, Medak at Sangareddy		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy
97.	P.V. Ramana Rayulu, Judge, Family Court- cum-VII Addl. District and Sessions Judge, Medak at Sangareddy	From 04-05-2015 To 16-05-2015		Special Judge for Trial of cases under SCs & STs (POA) Act-cum- V Addl. District and Sessions Judge Judge, Medak at Sangareddy
98.	Mohd. Noorullah Ghori, VI Addl. District and Sessions Judge, Siddipet.		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy.
NALGONDA DISTRICT				
99.	K.A.P. Swamy, Prl. District and Sessions Judge, Nalgonda.	From 04-05-2015 To 16.05.2015		I Addl. District and Sessions Judge, Nalgonda.
100.	Mantri Ramakrishna Sunitha, I Addl. District and Sessions Judge, Nalgonda.		From 17-05-2015 To 29-05-2015	Prl. District and Sessions Judge, Nalgonda.

101.	C. Vijaya Saradhi Acharyulu, Chairman, LRAT- cum- II Addl. District and Sessions Judge, Suryapet, Nalgonda District	From 04-05-2015 To 16.05.2015		Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda
102.	G. Kanaka Sundar, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda
103.	G. Pratap Kumar, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda	From 04-05-2015 To 16.05.2015		Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Nalgonda
104.	M. Santah Raju, Addl. District and Sessions Judge, Miryalaguda,		From 17-05-2015 To 29-05-2015	Chairman, LRAT-cum- II Addl. District and Sessions Judge, Suryapet, Nalgonda District
105.	Nimma Narayana, V Addl. District and Sessions Judge, Bhongir,		From 17-05-2015 To 29-05-2015	Chairman, LRAT-cum- II Addl. District and Sessions Judge, Suryapet, Nalgonda District
NELLORE DISTRICT				
106.	Ch.K. Durga Rao, Prl. District and Sessions Judge, Nellore		From 17-05-2015 To 29-05-2015	II Addl. District and Sessions Judge, Nellore
107.	A. Jagadeesh-chandra Rao, I Addl. District and Sessions Judge, Nellore.		From 17-05-2015 To 29-05-2015	II Addl. District and Sessions Judge, Nellore.
108.	S.V. Narasimha Raju, Spl. Judge for SPE & ACB Cases-cum-II Addl. District and Sessions Judge, Nellore.	From 04-05-2015 To 16-05-2015		III Addl. District and Sessions Judge, Nellore
109.	T. Anand, Special Judge for trial of Offences under the SCs and STs (POA) Act, 1989-Cum-V Addl. District and Sessions Judge, Nellore.		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore
110.	B.R. Madhusudhan Rao, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nellore.	From 04-05-2015 To 16-05-2015		V Addl. District and Sessions Judge, Nellore
111.	B. Papi Reddy, III Addl. District and Sessions Judge, Nellore		From 17-05-2015 To 29-05-2015	II Addl. District and Sessions Judge, Nellore

112.	Ch. Ramachandra Murthy, IV Addl. District and Sessions Judge, Nellore.	From 04-05-2015 To 16-05-2015		III Addl. District and Sessions Judge, Nellore
113.	P. Gurappa, VII Addl. District and Sessions Judge, Gudur.	From 04-05-2015 To 16-05-2015		V Addl. District and Sessions Judge, Nellore
NIZAMABAD DISTRICT				
114.	Dr. Shamim Akthar, Prl. District and Sessions Judge, Nizamabad.		From 17-05-2015 To 29-05-2015	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Nizamabad.
115.	B.S. Jagjeevan Kumar, I Addl. District and Sessions Judge, Nizamabad.		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-Addl. District and Sessions Judge, Nizamabad.
116.	Smt. E. Tirumala Devi, Special Judge for trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Nizamabad	From 04-05-2015 To 16-05-2015		I Addl. District and Sessions Judge, Nizamabad.
117.	K. Raveendra Singh, Judge, Family Court, Nizamabad	From 04-05-2015 To 16-05-2015		I Addl. District and Sessions Judge, Nizamabad.
118.	T. Venkeswara Reddy, IX Addl. District and Sessions Judge, Kamareddy		From 17-05-2015 To 29-05-2015	Special Judge for trial of cases under SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Nizamabad.
119.	S. Goverdhan Reddy, VII Addl. District and Sessions Judge, Nizamabad at Bodhan	From 04-05-2015 To 16-05-2015		I Addl. District and Sessions Judge, Nizamabad.
PRAKASAM DISTRICT				
120.	Shaik Mohd. Ismail, I Addl. District and Sessions Judge, Prakasam at Ongole.	From 04-05-2015 To 16-05-2015		VI Addl. District and Sessions Judge, Ongole
121.	Smt. T. Ramani Krupavathi, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Ongole		From 17-05-2015 To 29-05-2015	I Addl. District and Sessions Judge, Ongole.
122.	Smt. G. Sridevi, VI Addl. District and Sessions Judge, Prakasam at Markapur		From 17-05-2015 To 29-05-2015	I Addl. District and Sessions Judge, Ongole.
RANGAREDDY DISTRICT				
123.	D. Nagarjun, I Additional District and Sessions Judge, Rangareddy District		From 17-05-2015 To 29-05-2015	Chairman, LRAT-cum-II Addl. District and Sessions Judge, Rangareddy District

124.	M. Gandhi, Chairman, LRAT-cum-II Addl. District and Sessions Judge, Rangareddy District.	From 04-05-2015 To 16-05-2015		I Addl. District and Sessions Judge, Rangareddy District.
125.	Smt. G. Udaya Gouri, Judge, Family Court, Rangareddy District at L.B.Nagar,		From 17-05-2015 To 29-05-2015	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Rangareddy District
126.	Ch. Ramesh Babu, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge at L.B.Nagar, Rangareddy District	From 04-05-2015 To 16-05-2015		VIII Addl. District and Sessions Judge, Rangareddy District.
127.	K. Ramesh, Chairman, Permanent Lok Adalat, L.B. Nagar, Rangareddy District		From 17-05-2015 To 29-05-2015	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge at L.B.Nagar, Rangareddy District
128.	B. Venkata Prasad III Additional District and Sessions Judge, Rangareddy District	From 04-05-2015 To 16-05-2015		Judge, Family Court, Rangareddy District at L.B.Nagar,
129.	P. Udaya Kumar, IV Additional District and Sessions Judge, Rangareddy District		From 17-05-2015 To 29-05-2015	V Addl. District and Sessions Judge, Rangareddy District.
130.	Dr. T. Srinivasa Rao, V Addl. District and Sessions Judge, Rangareddy District.	From 04-05-2015 To 16-05-2015		IV Addl. District and Sessions Judge, Rangareddy District
131.	K. Ranga Rao XII Additional District and Sessions Judge Vikarabad, Rangareddy District	From 04-05-2015 To 16-05-2015		I Addl. District and Sessions Judge, Rangareddy District
132.	Smt. Ch. Santha Kumari, VIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.		From 17-05-2015 To 29-05-2015	Special Judge for trial of cases for SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Rangareddy District
133.	K. Venkateshwarlu, XI Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District	From 04-05-2015 To 16-05-2015		VIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.
134.	Smt. D. Lakshmi Kameswari, XIII Addl. District and Sessions Judge, L.B. Nagar, Rangareddy District.		From 17-05-2015 To 29-05-2015	Chairman, LRAT- cum-II Addl. District and Sessions Judge, Rangareddy District

SRIKAKULAM DISTRICT				
135.	V. Appa Rao, Prl. District and Sessions Judge, Srikakulam.		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam
136.	Smt. N. Satya Sri I Addl. District and Sessions Judge, Srikakulam.		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam
137.	N. Malayadri, Judge, Family Court- cum-III Addl. District and Sessions Judge, Srikakulam.	From 04-05-2015 To 16-05-2015		I Addl. District and Sessions Judge, Srikakulam
138.	V. Venkateswar Rao, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Srikakulam		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-III Addl. District and Sessions Judge, Srikakulam
139.	Smt. M. Babitha, VI Addl. District and Sessions Judge, Sompeta.	From 04-05-2015 To 16-05-2015		I Addl. District and Sessions Judge, Srikakulam
VISAKHAPATNAM DISTRICT				
140.	V. Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam.	From 04-05-2015 To 16-05-2015		II Addl. District and Sessions Judge, Visakhapatnam
141.	N. Ganesh Babu, Metropolitan Sessions Judge-cum-I Addl. District and Sessions Judge, Visakhapatnam.	From 04-05-2015 To 16-05-2015		Special Judge for SPE & ACB Cases- cum-III Addl. District and Sessions Judge, Visakhapatnam.
142.	G. Gopi Chand, II Addl. District and Sessions Judge, Visakhapatnam.		From 17-05-2015 To 29-05-2015	Metropolitan Sessions Judge- cum-I Addl. District and Sessions Judge, Visakhapatnam.
143.	A.V. Ravindra Babu, III Addl. District and Sessions Judge-cum- Special Judge for SPE & ACB Cases, Visakhapatnam		From 17-05-2015 To 29-05-2015	Metropolitan Sessions Judge- cum-I Addl. District and Sessions Judge, Visakhapatnam.
144.	N. Narasinga Rao, IV Addl. District and Sessions Judge, Visakhapatnam.	From 04-05-2015 To 16-05-2015		Special Judge for trial of cases under SCs & STs (POA) Act-cum-XI Addl. District and Sessions Judge, Visakhapatnam.
145.	G. Gopi, Judge, Family Court- cum-V Addl. District and Sessions Judge, Visakhapatnam	From 04-05-2015 To 16-05-2015		Judge, Addl. Family Court, Visakhapatnam.

146.	V.V. Seshu Babu, Judge, Addl. Family Court, Visakhapatnam		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.
147.	Smt. G. Anupama Chakravarthi, Prl. Special Judge for CBI Cases, Visakhapatnam.		From 17-05-2015 To 29-05-2015	IV Addl. District and Sessions Judge, Visakhapatnam
148.	N. Ananda Rao, II Addl. Special Judge for CBI Cases, Visakhapatnam (New Court)	From 04-05-2015 To 16-05-2015		Prl. Special Judge for CBI Cases, Visakhapatnam.
149.	P.V. Ram Babu, Chairman, Co-operative Tribunal, Visakhapatnam.		From 17-05-2015 To 29-05-2015	IV Addl. District and Sessions Judge, Visakhapatnam
150.	Ch. Manavendranath Roy, Chairman, Sales Tax Appellate Tribunal, Visakhapatnam (Addl. Bench)		From 17-05-2015 To 29-05-2015	IV Addl. District and Sessions Judge, Visakhapatnam
151.	K. Nageswara Rao, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-XI Addl. District and Sessions Judge, Visakhapatnam.		From 17-05-2015 To 29-05-2015	Metropolitan Sessions Judge- cum-I Addl. District and Sessions Judge, Visakhapatnam
152.	Ch. Kishore Kumar, XII Addl. District and Sessions Judge, Visakhapatnam.	From 04-05-2015 To 16-05-2015		II Addl. District and Sessions Judge, Visakhapatnam.
153.	Smt. S. Saradha Devi, (Adhoc DJ) VII Addl. District and Sessions Judge (FTC), Visakhapatnam.	From 04-05-2015 To 16-05-2015		Judge, Addl. Family Court, Visakhapatnam
154.	K. Surya Rao, X Addl. District and Sessions Judge, Anakapalle, Visakhapatnam District.		From 17-05-2015 To 29-05-2015	Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.
155.	K. Chidananda, XIII Addl. District and Sessions Judge Gajuwaka, Visakhapatnam District	From 04-05-2015 To 16-05-2015		Special Judge for Trial of cases under SCs & STs (POA) Act-cum-XI Addl. District and Sessions Judge, Visakhapatnam.
VIZIANAGARAM DISTRICT				
156.	M. Lakshmi Narayana, Prl. District and Sessions Judge, Vizianagaram	The officer is granted leave from 02.05.2015 to 30.05.2015.		
157.	B. Srinivasa Rao, Judge, Family Court- cum-III Addl. District and Sessions Judge, Vizianagaram		From 17-05-2015 To 29-05-2015	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Vizianagaram

158.	K.V. Ramanji Rao, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Vizianagaram .	From 04-05-2015 To 16-05-2015		Judge, Family Court-cum-III Addl. District and Sessions Judge, Vizianagaram
WARANGAL				
159.	M. Venkataramana, Prl. District and Sessions Judge, Warangal.		From 17-05-2015 To 29-05-2015	I Addl. District and Sessions Judge, Warangal.
160.	K.B. Narasimhulu, I Addl. District and Sessions Judge, Warangal.	From 04-05-2015 To 16-05-2015		Chairman, LRAT- cum-II Addl. District and Sessions Judge, Warangal.
161.	Smt. Y. Renuka, Chairman, Land Reforms Appellate Tribunal- cum-II Addl. District and Sessions Judge, Warangal.		From 17-05-2015 To 29-05-2015	Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal.
162.	I. Krishnaiah, Judge, Family Court- cum-III Addl. District and Sessions Judge, Warangal	From 04-05-2015 To 16-05-2015		Chairman, Land Reforms Appellate Tribunal- cum-II Addl. District and Sessions Judge, Warangal.
163.	N. Solomon Raju, Special Judge for Trial of cases under SCs & STs (POA) Act-cum-VII Addl. District and Sessions Judge, Warangal.	From 04-05-2015 To 16-05-2015		Chairman, LRAT- cum-II Addl. District and Sessions Judge, Warangal.
164.	M.V. Chandra Rana, VI Addl. District and Sessions Judge, Warangal at Mahabubabad.		From 17-05-2015 To 29-05-2015	I Addl. District and Sessions Judge, Warangal.
WEST GODAVARI DISTRICT				
165.	Smt. D. Leelavathi, Prl. District and Sessions Judge, West Godavari at Eluru		From 17-05-2015 To 29-05-2015	I Addl. District and Sessions Judge, Eluru, West Godavari District.
166.	Y. Lakshmana Rao, I Addl. District and Sessions Judge, West Godavari at Eluru.	From 04-05-2015 To 16-05-2015		Prl. District and Sessions Judge, West Godavari at Eluru.
167.	A. Hari Haranatha Sarma, Chairman, LRAT-cum - II Addl. District and Sessions Judge, West Godavari at Eluru		From 17-05-2015 To 29-05-2015	Special Judge for SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Eluru,
168.	Smt. K. Sai Rama Devi, Special Judge for SCs & STs (POA) Act-cum- VIII Addl. District and Sessions Judge, Eluru,	From 04-05-2015 To 16-05-2015		II Addl. District and Sessions Judge, West Godavari at Eluru.

169.	R.Niranjana Addl. District and Sessions Judge, Kovvur.		From 17-05-2015 To 29-05-2015	Special Judge for SCs & STs (POA) Act-cum-VIII Addl. District and Sessions Judge, Eluru,
170.	K. Krishna Murthy, III Addl. District and Sessions Judge, Bhimavaram,	From 04-05-2015 To 16-05-2015		Chairman, LRAT- cum -II Addl. District and Sessions Judge, West Godavari at Eluru
171.	Smt. G. Sunitha, IV Addl. District and Sessions Judge, Tanuku.		From 17-05-2015 To 29-05-2015	I Addl. District and Sessions Judge, Eluru, West Godavari
172.	P. Kalyan Rao, Addl. District and Sessions Judge, Narsapur.	From 04-05-2015 To 16-05-2015		IV Addl. District and Sessions Judge, Tanuku.

- NOTE: 1.** The orders are placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the website is valid for availing summer vacation permission.
- 2.** All Prl. District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.
- 3.** The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.

S. Jagannadam
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
 2. The Chief Judge, City Civil Court, Hyderabad.
 3. The Chief Judge, City Small Causes Court, Hyderabad.
 4. The Metropolitan Sessions Judge, Hyderabad.
 5. **THE DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Kadapa, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
 6. The Labour Courts - I, II and III, Hyderabad.
 7. The Chairman, Co-operative Tribunal, Hyderabad.
 8. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Anantapur, Guntur Godavarikhani, Karimnagar District, Visakhapatnam and Warangal.
 9. The Chairman, Sales Vat and Tax Appellate Tribunal, Hyderabad.
 10. The Chairman, Addl. Sales Tax Appellate Tribunal, Visakhapatnam.
 11. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
 12. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad
 13. The II & III Member, Tribunal for Disciplinary Proceedings, Hyderabad.
 14. The Presiding Officer, A.P. Wakf Tribunal, Hyderabad.
 15. The Central Project Coordinator, High Court of Judicature at Hyderabad
(With a request to direct the concerned to place the proceedings in the High Court's Website under general information)
- Spare.